

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:679  
ANSWERED ON:05.12.2003  
CENTRAL EXCISE DUTY COLLECTED FROM ORISSA  
ANANTA NAYAK

**Will the Minister of FINANCE be pleased to state:**

- (a) the total amount of central excise collected from the State of Orissa during the last three years;
- (b) the performance of other Eastern States in the collection of revenues during those years;
- (c) whether the number of cases of evading central excise has increased in these years; and
- (d) if so, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD Y.NAIK)

- (a) The amount of central excise+ collected from the State of Orissa during last three years is as below:

(Rs. Crore)

Year    Amount of excise duty  
         collected from State  
         of Orissa

2000-2001 924.36  
2001-2002 842.27  
2002-2003 1002.29

- (b) The performance of other Eastern States in collection of excise revenue during last three years is as below:

(Rs. Crore)

Amount of excise duty collected from State of  
Year                    West Bengal # North-Eastern States \$

2000-2001	3434.83	1498.93
2001-2002	3502.63	1219.60
2002-2003	4360.11	1492.20

- (c) There was 58, 67 and 30 cases detected by Commissionerates and DGCEI in the State Orissa evading central excise in 2000-2001, 2001-02 and 2002-03 respectively. This shows that number of cases of evasion of central excise has not increased over the years in the State of Orissa..

- (d) Does not arise in view of (c) above.

+Excluding cess administered by other departments.

# Inclusive of revenue of State of Sikkim and U.T. of Andman & Nicobar.

\$Comprising the States of Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura and Aruranchal Pradesh.

Note: Above figures are provisional and as per departmental records.